

Norms Committee Minutes of the Meeting No 18-/AM 22-23 dated 24.02.2023 under the Chairmanship of **Shri Hardeep Singh, Addl. DGFT.**

The following Members of the Committee were present in the meeting:-

- (i) Shri A.K. Kanodia, Dy, DG
- (ii) Shri Shaish Kumar, Technical Expert
- (iii) Shri D.N. Mathur, Technical Expert
- (iv) Shri Nand Lal, Technical Expert

The Committee first considered the minutes of the Norms Committee Meeting No. 18-/AM 22-23 dated 24.02.2023 for confirmation and confirmed the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations observations received from concerned Technical Authority in earlier cases of similar products. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted.

Manual Cases

MEETING NUMBER ; NC4/MEET/Feb/2022-23/18 dated 24.02.2023

Case No. M-497 NC Meet. No. 18/22-23 Date : 24.02.2023	M/s Vijay Nagar Bio Bio Tech RLA F.No. 26./24/040/00008/AM19 Lic. No. 2610012849 dated 06.09.2019	Status Case: Defer
Decision: The Committee considered the case as per Agenda and decided to call for the information of deficiencies, hence defer the case:-		
i) Manufacturing process of each export item indicating function of import item		
ii) COA report of export item, clearly indicating moisture content in it.		
iii) Complete calculation for the requirement of raw materials (both imported and indigenous) for export item, giving net import item, indigenous item/s and wastage and accordingly fill 4E		
iv) Production and consumption data		
Case No. M- 498 NC Meet. No. 18/22-23 Date : 24.02.2023	M/s Vijay Nagar Bio Bio Tech RLA F.No. 26/AA/040/01064/AM21 Lic. No 2611000035 dated 19.01.2021	Status Case: Defer
Decision: The Committee considered the case as per Agenda and decided to call for the information of deficiencies, hence defer the case:-		
i) Manufacturing process of each export item indicating function of import item		

- ii) COA report of export item, clearly indicating moisture content in it.
 iii) Complete calculation for the requirement of raw materials (both imported and indigenous) for export item, giving net import item, indigenous item/s and wastage and accordingly fill 4E
 Production and consumption data

Case No. M- 499
 NC Meet. No. 18/22-23
 Date : **24.02.2023**

M/s Greenlam Industries Ltd.
 RLA F.No. 05/23/040/00314/AM20
 Lic. No. 0510412510 dated 15.11.2019

Status Case:
 Approved

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Quantity	Import Item	Quantity
PHENOLIC BACKER LAMINATES (WITHOUT BARRIER AND BASE PAPER) THICKNESS 0.50 MM TO 30.00 MM	kg	KRAFT PAPER (60 GSM - 350 GSM) (ITCHS CODE 48044100, 48043100 & 48045100)	1.033 KG OR APPLIED QUANTITY WHICHEVER IS LESS
	1 SQ. MTR. X 1 MM THICKNESS OF WT. 1.45 KG +/- 2.5%	PHENOL	0.457 KG OR APPLIED QUANTITY WHICHEVER IS LESS
		METHANOL	0.308 KG OR APPLIED QUANTITY WHICHEVER IS LESS

Note: 1. The above norms have been worked out on the 1.00 MM Thickness with Average Wt. of 1.45 KG +/- 2.5%.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 1.00 MM Thickness of Wt. 1.45 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Phenolic Backer Laminates proposed to be exported.

C= Either the Standard Thickness of 1.00 MM or the Standard Wt. of 1.45 KG/Sq. Meter of 1.00 MM Thickness.

3. It is clarified that the above formula is applicable only in case of Phenolic Backer Laminates (Without Barrier and Base Paper) having Thickness Range between 0.50 MM to 30.00 MM.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.

Case No. M-500
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Greenlam Industries Ltd.
RLA F.No. 05/23/040/00464/AM20
Lic. No. 0510413818 dated 06.03.2020

Status Case:
Approved

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Quantity kg	Import Item	Quantity
PHENOLIC BACKER LAMINATES (WITHOUT BARRIER AND BASE PAPER) THICKNESS 0.40 MM TO 32.00 MM AS PER ADVANCE AUTHORISATION	1 SQ. MTR. X 1 MM THICKNESS OF WT. 1.45 KG +/- 2.5%	KRAFT PAPER (60 GSM - 350 GSM) (ITCHS CODE 48044100, 48043100 & 48045100)	1.033 KG OR APPLIED QUANTITY WHICHEVER IS LESS
		PHENOL	0.457 KG OR APPLIED QUANTITY WHICHEVER IS LESS
		METHANOL	0.308 KG OR APPLIED QUANTITY WHICHEVER IS LESS

Note: 1. The above norms have been worked out on the 1.00 MM Thickness with Average Wt. of 1.45 KG +/- 2.5%.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

AxB/C

Where

A= Qty. allowed for 1.00 MM Thickness of Wt. 1.45 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Phenolic Backer Laminates proposed to be exported.

C= Either the Standard Thickness of 1.00 MM or the Standard Wt. of 1.45 KG/Sq. Meter of 1.00 MM Thickness.

3. It is clarified that the above formula is applicable only in case of Phenolic Backer Laminates (Without Barrier and Base Paper) having Thickness Range between 0.40 MM to 32.00 MM.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.

Case No. M- 501
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Greenlam Industries Ltd.
RLA F.No. 05/23/040/00275/AM21
Lic. No. 0510415828 dated 10.11.2020

Status Case:
Approved

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Quantity	Import Item	Quantity
PHENOLIC BACKER LAMINATES (WITHOUT BARRIER AND BASE PAPER) THICKNESS 0.40 MM TO 32.00 MM	kg	KRAFT PAPER (60 GSM - 350 GSM) (ITCHS CODE 48044100, 48043100 & 48045100)	1.033 KG OR APPLIED QUANTITY WHICHEVER IS LESS
AS PER APPLICATION/LICENCE	1 SQ. MTR. X 1 MM THICKNESS OF WT. 1.45 KG +/- 2.5%	PHENOL	0.457 KG OR APPLIED QUANTITY WHICHEVER IS LESS
		METHANOL	0.308 KG OR APPLIED QUANTITY WHICHEVER IS LESS

Note: 1. The above norms have been worked out on the 1.00 MM Thickness with Average Wt. of 1.45 KG +/- 2.5%.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 1.00 MM Thickness of Wt. 1.45 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Phenolic Backer Laminates proposed to be exported.

C= Either the Standard Thickness of 1.00 MM or the Standard Wt. of 1.45 KG/Sq. Meter of 1.00 MM Thickness.

3. It is clarified that the above formula is applicable only in case of Phenolic Backer Laminates (Without Barrier and Base Paper) having Thickness Range between 0.40 MM to 32.00 MM.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.

Case No. M-502 NC Meet. No. 18/22-23 Date : 24.02.2023	M/s Greenlam Industries Ltd. RLA F.No. 05/23/040/00465/AM20 Lic. No. 0510413819 dated 06.03.2020	Status Case: Approved
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Decision: The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Quantity	Import Item	Quantity
PHENOLIC BACKER LAMINATES (WITHOUT BARRIER AND BASE PAPER) THICKNESS	kg	KRAFT PAPER (60 GSM - 350 GSM) (ITCHS CODE 48044100, 48043100 & 48045100)	1.033 KG OR APPLIED QUANTITY WHICHEVER IS

0.50 MM TO 30.00 MM AS PER APPLICATION/LICENCE			LESS
	1 SQ. MTR. X 1 MM THICKNESS OF WT. 1.45 KG +/- 2.5%	PHENOL	0.457 KG OR APPLIED QUANTITY WHICHEVER IS LESS
		METHANOL	0.308 KG OR APPLIED QUANTITY WHICHEVER IS LESS

Note: 1. The above norms have been worked out on the 1.00 MM Thickness with Average Wt. of 1.45 KG +/- 2.5%.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 1.00 MM Thickness of Wt. 1.45 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Phenolic Backer Laminates proposed to be exported.

C= Either the Standard Thickness of 1.00 MM or the Standard Wt. of 1.45 KG/Sq. Meter of 1.00 MM Thickness.

3. It is clarified that the above formula is applicable only in case of Phenolic Backer Laminates (Without Barrier and Base Paper) having Thickness Range between 0.50 MM to 30.00 MM.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.

Case No. M- 503
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Roha Dye Chem Pvt. Ltd..
RLA F.No. 03/95/040/00175/AM21
Lic. No. 0310836917 dated 26.06.2020

Status Case:
Approved

Decision: The committee considered the case as per agenda and the request of the firm for enhancement in the import quantity which was earlier ratified in Licence No.0310777357 dt. 07.04.2014 in the meeting No.5/83-ALC1/2015 dated 08.07.2015. Hence, the Committee decided to enhance the import quantity for closure and regularisation purpose only and ratify the norms as under:-

Export Item -		Qty.
Tartrazine (C.I. No.19140) (Dye content 87%)		1.0 kg.
Import item	From	To
Dimethyl Acetyl Succinate	0.428 kg.	0.560 kg
Sulphanilic Acid	0.847 kg	0.921 kg
Sodium Nitrite	0.315 kg	0.400 kg
Caustic Soda	0.270 kg	0.360 kg.
Soda Ash	0.570 kg	0.570 kg.
All other conditions of norms ratified earlier will remain unchanged.		

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee

Case No. M- 504
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Meghmani Industries Ltd.
RLA F.No. 08/24/040/00281/AM16
Lic. No. 0810136567 dated 24.11.2015

Status Case:

Decision: The Committee considered the case as per agenda and heard the grievance of the firm who were called for a personal hearing before the Norms Committee and decided call for the information of deficiencies as under, hence defer the case:-
i) GST certified production and consumption data for 1 year.

Case No. M-505
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Agro Allied Ventures Pvt. Ltd.
RLA F.No. 05/23/040/00420/AM20
Lic. No. 0510413511 dated 03.02.2020

Status Case:
Status Quo

Decision: The Committee considered the case as per agenda and noted that no justification for enhancement of Norms given to the firm. Hence, status quo may be maintained.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.

Case No. M-506
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Agro Allied Ventures Pvt. Ltd.
RLA F.No. 05AA04084950AM22
Lic. No. 0510419316 dated 17.02.2022

Status Case:
Status Quo

Decision: The Committee considered the case as per agenda and noted that no justification for enhancement of Norms given to the firm. Hence, status quo may be maintained.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.

Case No. M- 507
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Reckit
RLA F.No. 05AX04000939/AM22
Lic. No. 0511008749 dated 10.02.2022

Status Case:
Approved

Decision: The Committee considered the case as per agenda and the request of the firm for amendment in the description of import item, which was ratified in the meeting no. 113/NC4/MEET/Aug/202223/08 dated 02.09.2022. The Committee decided to amend the Import item as under for ratification purpose:-

From	To
Xiameter PMX245 Cyclosiloxane	CYCLOPENTASILOXANE (DC-0245)
Stearic Acid BP Powder	STEARIC ACID
Hydroveg V V	HYDROVEG VV
Fragrance EBA 12341	FRAGRANCE EBA 12341
Lexol EHP	ETHYL HEXYL PALMITATE
Cithrol GMS 30 SE	GLYCERYL MONOSTEARATE 30 SE
Lanette O (Cetearyl alcohol)	CETEARYL ALCOHOL
DK ESTER F-50	SUCROSE DISTEARATE (DK F-50)
DK ESTER F-160	SUCROSE STEARATE (DK F-160)
Keltrol CG F	XANTHAN GUM
Disodium Edetate	DISODIUM EDTA
Glycerine BP/EP/USP	GLYCERIN B.P/USP

Propylene Glycol EP 28Kg	PROPYLENE GLYCOL
WAS BP-EP Silk 783-L (White Soft Paraffin)	WHITE SOFT PARAFFIN
Polysorbate 60	POLYSORBATE 60
Isopropyl Myristate	ISOPROPYL MYRISTATE
Euxyl K340	EUXYL K340
Corindon 100 (Alumina)	CORINDON 100

All other conditions of norms ratified earlier will remain unchanged.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.

Case No. M- 508 NC Meet. No. 18/22-23 Date : 24.02.2023	M/s UPL RLA F.No. 03/95/040/02331//AM22 Lic. No.0311005234 dated 09.07.2021	Status Case: Defer
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Decision: The committee considered the case as per agenda and decided to call for a Personal Hearing. Hence, the Committee decided to **Defer** the case.

Case No. M-509 NC Meet. No. 18/22-23 Date : 24.02.2023	M/s UPL RLA F.No. 03/95/040/01111/AM18 Lic. No. 0310820445 dated 12.04.2018	Status Case: Defer
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Decision: The committee considered the case as per agenda and decided to call for a Personal Hearing. Hence, the Committee decided to **Defer** the case.

Case No. M-510 NC Meet. No. 18/22-23 Date : 24.02.2023	M/s UPL RLA F.No. 03/95/040/00925/AM20 Lic. No. 0310836039 dated 30.04.2020	Status Case: Defer
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Decision: The committee considered the case as per agenda and decided to call for a Personal Hearing. Hence, the Committee decided to **Defer** the case.

Case No. M- 511 NC Meet. No. 18/22-23 Date : 24.02.2023	M/s Roha Dye Chem Pvt. Ltd., RLA F.No. 03AX04002537AM23 Lic. No. 0311017021 dated 08.08.2022	Status Case: Approved
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Decision : The committee considered the case as per agenda and decided to ratify the norms on repeat basis of earlier ratified Licence No. 0310816334 dt. 12.10.2017 in Meeting No. 12/22-23 dated 22.11.2022 as under :-

Export item	Qty.	Import item	Qty.
Dye Brown 5222 A Color Blend of 3 different dyes namely Allura red 45%. Tartrazine 30% & Indigo Carmine 25%	1.0 kg.	Para Cresidine Ortho Sulphonic Acid	0.260 kg
		Beta Nephthol	0.210 kg
		Dimethyl Acetyl Succinate	0.120 kg
		Sodium Nitrite	0.188 kg
		Indigo	0.172 kg
		Caustic Soda	0.400 kg
		Sulphanilic Acid	0.253 kg

All other conditions of norms ratified earlier will remain unchanged.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee

Case No. M- 512
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Roha Dye Chem Pvt. Ltd..
RLA F.No. 03AX04002703AM23
Lic. No. . 0311017101 dated 11.08.2022

Status Case:
Approved

Decision : The committee considered the case as per agenda and decided to ratify the norms on repeat basis of earlier ratified Licence No. 0310797430 dt. 20.07.2015 in Meeting No. 11/83-ALC1/2015 dated 18.11.2015 as under :-

Export item	Qty.	Import item	Qty.
Sunset Yellow (Food Yellow 3 (C.I. No.15985) (Dye content 85%)	1.0 kg.	Sulphanilic Acid	0.625 kg
		Beta Nephthol	0.527 Kg
		Sodium Nitrite	0.184 Kg
		Caustic Soda	0.250 Kg
		Soda Ash	0.431 Kg

All other conditions of norms ratified earlier will remain unchanged.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee

Case No. M- 513
NC Meet. No. 18/22-23
Date : **24.02.2023**

M/s Pidilite
RLA F.No. 039504000038AM14
Lic. No. 0310824921 dated 06.11.2018dated

Status Case:
Defer

Decision: The Committee considered the case as per Agenda and decided to call for the information of deficiencies, hence defer the case:-

- % solid content of EVA Binder
- Specific name of waxes to be imported
- Justification for 5% wastage in mixing process

ASHOK KUMAR KANODIA
Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Govt. of India
Vaniya Bhawan, New Delhi